

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2829
TO BE ANSWERED ON THE 13TH March, 2018

MARKET ASSURANCE SCHEME

2829. SHRI PRATHAP SIMHA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is planning to launch 'Market Assurance Scheme' with a corpus fund of Rs. 500 crore under which States will procure crops if prices fall below the minimum support price (MSP) ;
- (b) if so, the details thereof, including the objectives thereof ;
- (c) whether a concept paper in this regard has been finalised by the Government in consultation with the States and UTs, if so, the salient features thereof;
- (d) whether losses if any incurred in procuring crops by the States will be compensated by the government up to a maximum value of 30 Per cent of the MSP; and
- (e) the corrective steps taken by the Government to bring in greater competition in agricultural markets where lack of competition, cartelization and opaque price discovery are the root causes of price distortions?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) to (e): Concept note on decentralized mechanism of procurement - Market Assurance Scheme has been circulated to State Governments/UTs. Pulses, Oilseed and Nutri Cereals for which MSP is declared by Government are covered under this concept not and States/UTs will have the latitude to dispose of the procured commodities in the manner they find it most suitable.
